



## HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2024

Starred Question

22nd February

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Total Question - 20

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Completion Work of S.T.P.

**\*21 Dr. ABHE SINGH YADAV (Nangal Chaudhry):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the date of completion of the work of STP installed by Municipal Council, Narnaul;
- b) whether its trial run has been successfully completed and since when it is non-functional;
- c) the total period for which it has functioned successfully;
- d) the total cost of the STP alongwith the total payment made to the executing agency; and
- e) the planning of the department to make it functional and the time by which it is likely to be made functional?

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**To Construct an Under-pass**

**\*22 Sh. DHARAM SINGH CHHOKER (Samalkha):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct an underpass at the railway crossing on the road leading towards village Naryana in Samalkha city; if so, the details thereof?

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### **The Present Status of Nandishala**

**\*23 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of Nandis kept in the Nandishala of village Kot in ward no. 20 of Municipal Corporation, Panchkula at the time of its inauguration;

b) the present status of the said Nandishala togetherwith the where abouts of the Nandis kept in the Nandishala at the time of its inauguration alongwith the arrangements of fodder in the said Nandishala; and

c) the reasons behind the hurried inauguration of the abovesaid Nandishala whereas there were no proper arrangements for keeping the Nandis?

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### **To Metal the Un-metalled Passage**

**\*24 Sh. LILA RAM (Kaithal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to metal the unmetalled passage from village Chhot to village Guhna in Kaithal Assembly Constituency; and

b) if so, the time by which the said work is likely to be approved and likely to be started togetherwith the time by which the said work is likely to be completed?

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### **To Construct the Overbridge and Four Lane Road**

**\*25 Sh. SOMBIR (Dadri):**

Will the Deputy Chief Minister be pleased to state:-

a) the time by which the construction work of the overbridge on the Dadri-Rohtak road is likely to be started; and

b) the time by which the construction work of four lane road from Khairdi Mod to Rohtak fatak (Dadri) is likely to be started and completed togetherwith the details thereof?

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### **To Implement Special Component Plan Bill**

**\*26 Smt. RENU BALA (Sadhaura):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to implement the Haryana State Special Component Plan Bill for Scheduled Castes, Scheduled Tribes and their development authorities;

b) if so, the time by which it is likely to be implemented; and

c) if not, the reasons thereof?

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### **The Present Status of Development Works Under VAGY**

**\*27 Ch. MAMMAN KHAN (Ferozpur Jhirka):**

Will the Development & Panchayats Minister be pleased to state:-

a) the present status of the development works recommended by me under VAGY in Ferozpur Jhirka Assembly Constituency during the year 2022-23; and

b) the reasons for delay in execution of abovesaid development work togetherwith the action taken by the Government against the officers/officials of the department responsible for causing such delay?

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### **To Construct an Auditorium**

**\*28 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to

construct an auditorium on the land of Horticulture Department adjacent to Maa Jayanti Devi Temple of Jind city; and

b) if so, the time by which it is likely to be constructed?

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### **To Construct the Rest House**

**\*29 Sh. BALBIR SINGH (Israna ):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that there is no rest house in block Matloda and block Israna of the Israna Assembly Constituency; and

b) whether there is any proposal under consideration of the Government to construct a rest house in block Israna and block Matloda, if so, the time by which said rest house is likely to be constructed?

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### **Total Number of Cattle Market**

**\*30 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):**

Will the Development & Panchayats Minister be pleased to state:-

a) the total number of cattle markets for sale and purchase of cattle in State togetherwith the details of locations thereof;

b) the reasons for which the Faggu cattle market has been closed in district Sirsa; and

c) whether the Faggu cattle market has been transferred to any other place at present ;if so, the reasons thereof ?

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### **To Upgrade the Police Post as Police Station**

**\*31 Sh. AMIT SIHAG (Dabwali):**

Will the Home Minister be pleased to state:-

a) the reasons for which the police stations of Rori and Badhaguda have been shifted from police district Dabwali to Police district Sirsa;

b) whether there is any proposal under consideration of the Government to establish ADJ court in Dabwali and Sub-Divisional court in Kalanwali; and

c) whether there is any proposal under consideration of the Government to upgrade police post Chautala to police station Chautala; if so, the time by which it is likely to be upgraded?

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### **Number of Veterinary Surgeon and VLDA**

**\*32 Sh. BHAVYA BISHNOI (Adampur):**

Will the Animal Husbandry & Dairying Minister be pleased to state:-

a) the ratio of the veterinary surgeon and villages in the State;

b) the number of villages of the State in which the VLDA's have been deputed in veterinary hospitals; and

c) the reasons for lack of availability of medicines in the veterinary hospitals of the State?

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### **To Open a New SDM Office**

**\*33 Sh. RAJESH NAGAR (Tigaon):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to open a New SDM Office in Greater Faridabad ; and

b) if so, the time by which the said SDM office is likely to be opened?

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### **To Upgrade the CHC**

**\*34 Sh. PRAVEEN DAGAR (Hathin):**

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade the 25 bedded CHC of sub-division, Hathin under the announcement made by Hon'ble Chief Minister to upgrade the sub-divisional civil hospital as 100 bedded civil hospital; if so, its present status thereof?

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### **To Complete the Work of Sewerage Pipe Line**

**\*35 Smt. SEEMA TRIKHA (Badkhal):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the work of laying down the sewerage pipe line under the Chief Minister's announcement code no. 10212 is not completed so far; and

b) if so, the time by which the said sewerage line is likely to be made functional after setting-up its disposal and STP togetherwith the details thereof?

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### **To Start Construction Work of New Bus Stand Building**

**\*36 Sh. SUBHASH SUDHA (Thanesar):**

Will the Transport Minister be pleased to state:-

a) whether it is a fact that a new bus stand building in Pipli (Kurukshehra) was to be constructed but its construction work has not been started so far; and

b) if so, the reasons thereof togetherwith the details thereof?

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### **To Upgrade PHC as CHC**

**\*37 Sh. INDU RAJ (Baroda):**

Will the Health Minister be pleased to state:-

a) whether it is a fact that the building of Primary Health Centre in village Banwasa has been completely damaged; if so, the action taken by the Government in this regard; and

b) whether there is any proposal under consideration of the Government to upgrade the said Primary Health Centre as Community Health Centre; if so, the time by which it is likely to be upgraded togetherwith the details thereof?

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### **To Make Arrangement for Stray Animals**

**\*38 Smt. SHALLEY CHAUDHRY (Nariangarh):**

Will the Development & Panchayats Minister be pleased to state whether it is a fact that the number of stray animals have been increased in the Naraingarh Assembly Constituency due to which the crops of the farmers are being damaged and the accidents are being occurred with people during transmigration on the road; if so, the steps taken by the Government to solve the abovesaid problem?

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### **To Construct Parks and Vyayamshalas**

**\*39 Smt. NIRMAL RANI (Ganaur):**

Will the Development & Panchayats Minister be pleased to state:-

a) the details of the villages in which parks and vyayamshalas have been constructed by the Government in the Ganaur Assembly Constituency togetherwith the details of the villages in which such parks and vayamshalas are likely to be constructed alongwith the details thereof; and

b) the total number of villages in Ganaur Assembly Constituency in which the libraries are opened by the Government togetherwith the time by which such libraries are likely to be opened in the remaining villages of Ganaur Assembly Constituency togetherwith the details thereof ?

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### **To Construct a Bridge**

**\*40 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the two villages of Yamuna Nagar Constituency i.e. Tapu Majri and Ghoron Pipli are situated across the Yamuna river on the side of Uttar Pradesh and the villagers have to travel a very long distance for their administrative works due to lack of bridge; and

b) if so, whether there is any proposal under consideration of the Government to construct a bridge for the connectivity of the said villages upto village Bhogpur on Yamuna River togetherwith the time by which the said bridge is likely to be constructed?

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Chandigarh.  
The 22nd February, 2024.

R.K. Nandal,  
Secretary.